

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 149 of 2024**

**suo-moto matter in re:**

**News item appearing in Pune Pulse Dated 05.01.2024 titled**

**"PUNE: BANER GARBAGE PROJECT SHIFTING**

**CITIZENS DEMAND CLOSURE BY JANUARY 31"**

**Vs.**

**Pune Metropolitan Region Development Authority & Ors.**

**Compilation on behalf of Pune Municipal Corporation (PMC)**

<b>Sr. No.</b>	<b>Particulars</b>
1	Order dated 08/02/2021 Passed by Hon'ble Supreme Court in Civil Appeal No. 258-259/2021 i.e. Pune Municipal Corporation Vs. Sus Road Baner Vikas Manch & Ors.
2	Order dated 13/01/2023 Passed by Hon'ble Supreme Court in Civil Appeal No. 258-259/2021 i.e. Pune Municipal Corporation Vs. Sus Road Baner Vikas Manch & Ors.

Pune

Date: 17/02/2024

  
Adv. For PMC

ITEM NO.20

Court 3 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 258-259/2021

PUNE MUNICIPAL CORPORATION

Appellant(s)

VERSUS

SUS ROAD BANER VIKAS MANCH &amp; ORS.

Respondent(s)

(IA No.12910/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.12909/2021-STAY APPLICATION)

WITH

C.A. No. 265-266/2021 (XVII)

(IA No.13174/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.13173/2021-EX-PARTE STAY)

Date : 08-02-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Mr. A. N. S. Nadkarni, Sr. Adv.  
Mr. Rahul Garg, Adv.  
Ms. Nishtha Kumar, AOR  
Mr. Salvador Santosh Rebello, Adv.  
Mr. Deepti Arya, Adv.  
Ms. Arzu Paul, Adv.  
Mr. Adiraj Bali, Adv.  
Mr. Varun Verma, Adv.

Mr. Shyam Divan, Sr. Adv.  
Mr. Dhaval Mehrotra, Adv.  
Mr. Aman Varma, AOR

For Respondent(s)

Mr. Dhruv Mehta, Sr. Adv.  
Mr. Ninad Laud, Adv.  
Mr. Saurabh Kulkarni, Adv.  
Mr. Ivo D'Costa, Adv.  
Ms. Anshula Vijay Kumar Grover, AOR

Mr. Mukesh Verma, Adv.  
Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

This Court pointed out to Mr. A. N. S. Nadkarni, learned senior counsel, that given the number of residences around, the only thing that can be done in public interest is to shift the Plant. He needs to take instructions on this aspect of the case.

Adjourned by four weeks.

In the meantime, there shall be stay of operation and implementation of the impugned Judgment.

(JAYANT KUMAR ARORA)  
COURT MASTER

(NISHA TRIPATHI)  
BRANCH OFFICER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 258-259/2021

PUNE MUNICIPAL CORPORATION

Appellant(s)

VERSUS

SUS ROAD BANER VIKAS MANCH & ORS.

Respondent(s)

(IA No. 101505/2022 - CLARIFICATION/DIRECTION  
IA No. 12910/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 26296/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 15439/2021 - PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 12909/2021 - STAY  
APPLICATION)

WITH

C.A. No. 265-266/2021 (XVII)

( IA No.13174/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.13173/2021-EX-PARTE STAY)

Date : 13-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Atmaram N. S. Nadhkarni, Sr. Adv.  
Mr. Rahul Garg, Adv.  
Ms. Nishtha Kumar, AOR  
Mr. S. S. Rebello, Adv.  
Ms. Deepti Arya, Adv.  
Ms. Arzu Paul, Adv.  
Ms. Manisha Gupta, Adv.  
  
Mr. Aman Varma, AOR

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Ruchi Kohli, Adv.  
Ms. Swarupma Chaturvedi, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Mohdd. Akhil, Adv.  
Ms. A. Thanvi, Adv.  
  
Mr. Shyam Divan, Sr. Adv.  
B. Mehrotra, Adv.  
Mr. Aman Varma, AOR

Validity unknown  
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Narendra Prasad  
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12:48:18  
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Mr. Ninad Laud, Adv.  
Mr. Ivo Dcosta, Adv.  
Mr. Avinash Mathews, Adv.  
Ms. Anshula Vijay Kumar Grover, AOR  
Ms. Nitika Grover, Adv.

Mr. Mukesh Verma, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Shashank Singh, AOR

Mr. Avijit Roy, AOR

Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Bharat Bagla, Adv.  
Ms. Kirti Dadheech, Adv.  
Mr. Kirti Dadheech, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Admitted.

Post for hearing on 09.02.2023.

Pleading may be completed in the meantime.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)